

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES

LOK SABHA

UNSTARRED QUESTION NO.1690
TO BE ANSWERED ON 08.03.2016

Funds for Rehabilitation of Differently Abled

1690. KUMARI SHOBHA KARANDLAJE:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has provided financial assistance to NGOs for their projects relating to rehabilitation of Persons with Disabilities (PwDs) aimed at enabling such persons with disabilities to reach and maintain their optimal, physical, sensory, intellectual, psychiatric or social functional levels; and
- (b) if so, the details thereof during each of the last three years, State and NGOwise?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI KRISHANPAL GURJAR)**

(a) Yes, Sir. Under the Central Sector Scheme namely Deendayal Disabled Rehabilitation Scheme (DDRS) of the Department grant-in-aid is provided to Non-Governmental Organizations (NGOs) for their projects relating to rehabilitation of persons with disabilities aimed at enabling persons with disabilities to reach and maintain their optimal, physical, sensory, intellectual, psychiatric or social functional levels.

(b) A statement indicating State-wise grant-in-aid sanctioned/released and number of organizations supported during the last three years is at annexure-I

ANNEXURE-I

Annexure referred to the reply of Lok Sabha Unstarred Question No. 1690 for answer on 08.03.2016

STATE-WISE GRANT-IN-AID SANCTIONED/RELEASED AND NUMBER OF ORGANISATIONS ASSISTED DURING THE LAST THREE YEARS UNDER DDRS

S.No.	State/UT	Year-wise Amount sanctioned/released (Rupees in lakhs)			Year-wise Number of Organisations assisted		
		2012-13	2013-14	2014-15	2012-13	2013-14	2014-15
1	Andman & Nicobar	0	0	0	0	0	0
2	Andhra Pradesh	1275.5	1538.08	937.24	105	98	71
3	Arunachal Pradesh	0	20.06	0.00	0	2	0
4	Assam	119.75	162.31	156.81	13	22	24
5	Bihar	43.43	90.39	55.20	7	8	4
6	Chandigarh	0	0	0.00	0	0	0
7	Chattisgarh	11.87	80.56	32.88	3	6	6
8	Dadra & Nagar Haveli	0	0	0.00	0	0	0
9	Daman & Diu	0	0	0.00	0	0	0
10	Delhi	137.98	229.23	77.62	15	16	12
11	Goa	11.6	3.25	10.09	1	1	1
12	Gujarat	30.95	113.8	63.45	8	19	24
13	Haryana	87.35	273.21	121.77	12	12	19
14	Himachal Pradesh	28.14	39.54	8.79	7	6	3
15	Jammu & Kashmir	3.67	3.73	19.46	1	1	3
16	Jharkhand	9.17	3.85	7.30	2	2	2
17	Karnataka	348	480.87	102.82	44	47	14
18	Kerala	488.05	572.88	567.05	52	56	54
19	Lakshdweep	0	0	0.00	0	0	0
20	Madhya Pradesh	102.78	120.12	135.14	18	19	21
21	Maharashtra	111.5	146.12	250.45	25	19	40
22	Manipur	128.5	324.8	225.11	19	21	43
23	Meghalaya	79.86	15.45	36.61	3	1	6
24	Mizoram	5.89	2.03	23.93	1	1	2
25	Nagaland	0	0	0.00	0	0	0
26	Orissa	399.85	608.58	363.29	41	39	47
27	Pondicherry	12.05	6.28	7.18	1	1	1
28	Punjab	47.72	13.54	119.00	7	2	12
29	Rajasthan	111.67	159.19	101.66	22	25	29
30	Sikkim	0	0	0.00	0	0	0
31	Tamil Nadu	199.87	375.41	68.89	22	34	27
32	Telangana	Included at SI No. 2 under Andhra Pradesh		850.13	Included at SI No. 2 under Andhra Pradesh		79
33	Tripura	12.58	25.14	8.44	2	2	2
34	Uttar Pradesh	503.76	590.02	463.42	48	49	62
35	Uttarakhand	45.35	27.95	50.88	6	6	9
36	West Bengal	342.72	337.7	143.43	33	35	23
	DDRC	0	0	0.00	0	0	0
	TOTAL	4699.56	6364.09	5008.04	518	550	640